## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.15/(MAH)/2016 M.A. No. 128/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Stride Infracon Pvt. Ltd.

V/s.

Shelterex Housing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
10	ADV. MEHUL RATHOD	ADVOCATE	Wathad
10	Aronar Monarty	Advocate	1
	46 M/s. Wadia Ghardy 8 60.		

## **ORDER**

## M.A. No. 128/2017 IN C.P. No. 15/397-398/CLB/MB/MAH/2016

- The Learned Representatives of both the sides are present. 1.
- 2. Pleadings are yet to be completed. Seeking time. Granted.
- The Registry is directed to intimate the ROC for submission of the 3. Report on or before the next date of hearing. Adjourned to 27.11.2017.

SD/-

M.K. Shrawat Member (Judicial)

SD/-

BhaskaraPantula Mohan Member (Judicial) 16.10.2017